

v ITEM NO.5 COURT NO.11 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 20428-20429/2014 in Criminal Appeal No(s).1973-1974/2014

CHIRAUNJI LAL AND ORS Appellant(s)

VERSUS

STATE OF UP AND ANR Respondent(s)
(for bail and office report)

Date : 24/08/2015 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. Sanjay Kumar Dubey, Adv.
Mr. Rakesh Kumar Tewari, Adv.
Ms. Shuchi Singh, Adv.
Mr. Devendra Kumar Shukla, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.

For Respondent(s)

Mr. Ratnakar Dash, Sr. Adv.
Ms. Archana Singh, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request of Learned Senior Counsel appearing for the Respondent State, re-notify after two weeks.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
COURT MASTER

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.08.25
16:28:44 IST
Reason: